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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 5415/2014 & CM No. 10765/2014**

DELHI CUSTOMS CLEARING

..... Petitioner

Through **Mr. Ranjit Sharma, Adv.**

versus

U.O.I. & ORS

.... Respondents

Through **Mr. Rahul Singhal, Ms. Anjana
Gosain, Advs. for R-1 & 7
Mr. Sarojanand Jha, Adv. for R-3
Ms. Geeta Malhotra, Adv. for R-4
Mr. H.S. Jaggi, Adv. for R-5**

CORAM:

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

ORDER

% 24.03.2017

Since the Hon'ble Judge has to sit in Division Bench-II and also in a Special Division Bench, the Court could not be assembled today.

Renotify on 18.09.2017.

BY ORDER

COURT MASTER

MARCH 24, 2017

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